

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF Shin Ho Petrochemical (India) Limited

This Announcement ("Announcement") is being issued by Stratcap Securities (India) Private Limited, the Manager to the Offer, on behalf of Supreme Petrochem Ltd (referred to as "the Acquirer").

This Announcement is in continuation of, and should be read in conjunction with, the original Public Announcement ("PA") dated March 23, 2006 published on March 24, 2006, the revised public announcement ("Revised PA") dated May 3, 2006 published on May 8, 2006 and Letter of Offer dated May 3, 2006 to the shareholders ("Shareholders") of Shin Ho Petrochemical (India) Limited ("SHPIL").

The Offer formalities have been completed and the details are as under:

1.	Name of Target Company:	Shin Ho Petrochemical (India) Limited			
2.	Name of Acquirer(s) including PACs:	Supreme Petrochem Ltd			
3.	Name of Manager to the offer:	Stratcap Securities (India) Private Limited			
4.	Name of the Registrar to the offer, if any:	Karvy Computershare Private Limited			
5.	Offer Details:				
	a. Date of opening of the offer:	May 15, 2006			
	b. Date of Closure of the offer:	June 3, 2006			
6.	Details of the Acquisition				
	S. No.	Item	Proposed in the Offer document	Actual	
	a.	Offer Price	Rs. 5.85	Rs. 5.85	
	b.	Shareholding of acquirer (No. & %) before MoU/PA	NIL	NIL	
	c.	Shares acquired by way of MoU or market purchases (No. & %)	64,87,800 (55%)	64,87,800 (55%)	
	d.	Shares acquired in the open offer (No. & %)	23,59,200 (20%)	1,30,192 (1.10%)	
	e.	Size of Open Offer (No. of shares Multiplied by offer price per share)	Rs. 1,38,01,320	Rs. 7,61,623.20	
	f.	Shares acquired after PA but before 7 working days prior to closure date, if any. (No. & %) 6.1 Price of the shares acquired 6.2 No of Shares acquired 6.3 % of shares acquired	N.A.	N.A.	
	g.	Post offer share holding of Acquirer (No. & %) (b+c+d+f)	88,47,000 (75%)	66,17,992 (56.10%)	
	h.	Pre & Post offer shareholding of public *(No. & %)* i.e. other than Acquirers and PACs	Pre-offer 43,95,740 (37.26%)	Post-offer 29,49,000 (25%)	Pre-offer 43,95,740 (37.26%) Post-offer 51,78,008 (43.90%)
7.	Status of the Escrow Account, whether released or not	90% of funds in the escrow account were transferred to the special account for payment of consideration to all the shareholders whose shares were accepted. The balance 10% of the funds in the escrow account will be released to the Acquirer shortly.			
8.	Payment of Interest, if any, to the shareholders along with details thereof.	N.A.			
9.	Status of investor complaints received, if any.	NIL			

The Acquirer accepts full responsibility for the information contained in this Announcement. The Acquirer shall be responsible for fulfillment of the obligations under the SEBI (SAST) Regulations, 1997.

Issued on behalf of the Acquirer by:

	MANAGER TO THE OFFER			
	STRATCAP SECURITIES (INDIA) PRIVATE LIMITED (A wholly owned subsidiary of Strategic Capital Corporation Limited) Strategic House, 44, Mint Road, Fort, Mumbai-400 001. Tel.: (022) 66349946-49 Fax: (022) 22642393 Email: info@strategicindia.net, Contact Person: Anil Bhattar			